POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED TO THE SHAREHOLDER(S) OF CDG PETCHEM LIMITED (HEREINAFTER REFERRED TO AS "CDG"/"TARGET COMPANY"/"TC")

CDG PETCHEM LIMITED

Registered office: Plot No. 10 & 11, Mch No. 1-8-304 to 307/10, Pattigadda Road, Hyderabad, Telangana-500003
Phone: +91-040-66494901; Website: www.procurepoint.in; Email Id: corporate@dugargroup.net

OPEN OFFER FOR ACQUISITION OF 26,00,000 (TWENTY SIX LAKH) EQUITY SHARES OF ₹10 EACH REPRESENTING IN AGGREGATE 26% OF THE EXPANDED PAID UP EQUITY SHARE CAPITAL OF THE TARGET COMPANY FROM THE SHAREHOLDERS OF CDG PETCHEM LIMITED (HEREINAFTER REFERRED TO AS "TARGET"/"TARGET COMPANY"/"CDG") BY JUJHAR CONSTRUCTIONS AND TRAVELS PRIVATE LIMITED (HEREINAFTER REFERRED TO AS "ACQUIRER"), PURSUANT TO AND IN ACCORDANCE WITH REGULATION 3(1) AND REGULATION 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS")

This post offer advertisement is being issued by **Fintellectual Corporate Advisors Private Limited,** ("Manager to the Offer"/ "Manager"), on behalf of Acquirer, in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). This Post Offer Advertisement ("**PoPA**") should be read together with: (a) the Public Announcement dated April 08, 2025 ("**PA**"); (b) the Detailed Public Statement dated April 16, 2025 that was published in Financial Express - English (All editions), Jansatta - Hindi (All editions), Pratahkal - Marathi (Mumbai edition) and Nava Telangana - Telugu (Hyderabad edition) on April 17, 2025 ("**DPS**"); (c) the Letter of Offer dated September 27, 2025 along with Form of Acceptance ("**LOF**"); and (d) the offer opening public announcement and corrigendum to the DPS dated October 08, 2025 that was published in all the newspapers in which the DPS was published.

This Post Offer Advertisement is being published in all the newspapers in which the DPS was published.

The Public Shareholders of the Target Company are requested to kindly note the following information with respect to the Open Offer:

1.	**Name of the Target Company**	:	CDG Petchem Limited
2.	**Name of the Acquirer**	:	Jujhar Constructions and Travels Private Limited (hereinafter referred to as "Acquirer")
3.	**Name of the Manager to the Offer**	:	Fintellectual Corporate Advisors Private Limited
4.	**Name of the Registrar to the Offer**	:	Skyline Financial Services Private Limited
5.	**Offer Details**	:	
a.	Date of Opening of the Offer	:	Friday, October 10, 2025
b.	Date of Closing of the Offer	:	Monday, October 27, 2025
6.	**Date of Payment of Consideration**	:	Not Applicable (Since no equity shares were tendered in the open offer, payment of consideration to shareholders is not applicable)
7.	**Details of Acquisition**	:	

Sl. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price (A)	₹41.00/-		₹41.00/-	
7.2	Aggregate number of shares tendered (B)	26,00,000		0	
7.3	Aggregate number of shares accepted (C)	26,00,000		0	
7.4	Size of the Offer (Numbers of shares multiplied by offer price per share) (A * C)	₹10,66,00,000/-		₹0/-	
7.5	Shareholding of the Acquirer before Agreement/ Public Announcement				
	• Number	Nil		Nil	
	• %	Nil		Nil	
7.6	Shares Acquired by way of Agreement*				
	• Number	19,11,052		19,11,052	
	• %	19.11%		19.11%	
7.7	Shares Acquired by way of Preferential Allotment				
	• Number	49,00,000		49,00,000	
	• %	49.00%		49.00%	
7.8	Warrants Acquired by way of Preferential Allotment				
	• Number	5,64,500		5,64,500	
	• %	5.65%		5.65%	
7.9	Shares Acquired by way of Open Offer				
	• Number	26,00,000		0	
	• %	26.00%		0.00%	
7.10	Shares Acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of shares acquired	Nil		Nil	
	• % of shares acquired	Nil		Nil	
7.11	Post offer shareholding of Acquirer (Number & %)	99,75,552 (99.76%)		73,75,552 (73.76%)	
7.12	Pre & Post offer shareholding of the public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number	11,66,448	24,448	11,66,448	26,24,448
	• %	11.66%	0.24%	11.66%	26.24%

** The equity shares to be acquired in terms of Share Purchase Agreement has not yet been transferred in the name of Acquirer.*

8. The Acquirer accepts full responsibility for the information contained in the Post Offer Advertisement and for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. The Acquirer will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22(1) and 22(3) read with Regulation 17 of the SEBI (SAST) Regulations and shall become the promoter of the Target Company and the Promoter shareholders will cease to be the promoters of the Target Company and shall be classified as a public shareholder in accordance with the provision Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations').
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE and at the registered office of the Target Company.
11. Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or Letter of Offer.

Issued by the Manager to the Open Offer:

FINTELLECTUAL
CORPORATE ADVISORS

Fintellectual Corporate Advisors Private Limited
Corporate Off.: B-20, Second Floor, Sector 1, Noida 201301
Contact Number: +91-120-4266080
Website: www.fintellectualadvisors.com
Email Address: info@fintellectualadvisors.com
Contact Person: Mr. Amit Puri
SEBI Registration Number: MB/INM000012944
Validity: Permanent
CIN: U74999DL2021PTC377748

For and on behalf of Acquirer
Jujhar Constructions and Travels Private Limited
Sd/-
Arshdeep Singh Mundi
Director

Place: Noida
Date: 31.10.2025